



NOTIFICATION No. 77 / 2022

I

The Hon'ble The Chief Justice is pleased to make the following appointment in the Madras High Court :

Thiru.N.VENKATAVARADAN, VIII Additional Judge (CBI Cases), City Civil Court, Chennai is transferred and posted on other duty as Registrar (Judicial), Madurai Bench of Madras High Court, Madurai vice Thiru.K.Poorana Jeya Anand, transferred.

II

Thiru. K.POORANA JEYA ANAND, District Judge, functioning on other duty as Registrar (Judicial), Madurai Bench of Madras High Court, Madurai is transferred and posted as Sessions Judge, Special Court for exclusive trial of cases under POCSO Act, Srivilliputhur, Vice Thiru. K.Dhanasekaran, transferred.

Thiru.K.DHANASEKARAN, Sessions Judge, Special Court for exclusive trial of cases under POCSO Act, Srivilliputhur is transferred and posted as VIII Additional Judge (CBI cases), City Civil Court, Chennai, Vice Thiru.N.Venkatavaradan, transferred.

**HIGH COURT OF MADRAS,
CHENNAI,
DATED: 02.05.2022.**

**Sd/- P.DHANABAL,
REGISTRAR GENERAL**

JP
CS07.